

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 301/98

Wednesday the 15th day of September 1999.

CORAM

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER
HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

V. Manmadan
Extra Departmental Delivery Agent
Vettiyara P.O.
Navaikulam.Applicant

(By advocate Mr Sasidharan Chempazhanthiyil)

Versus

1. Senior Superintendent of Post Offices
North Division
Thiruvananthapuram.
2. Chief Postmaster General
Kerala Circle
Thiruvananthapuram.
3. Director General
Postal Department
New Delhi.Respondents

(By advocate Mr James Kurian, ACGSC)

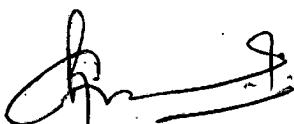
The application having been heard on 15th September 1999, the Tribunal on the same day delivered the following:

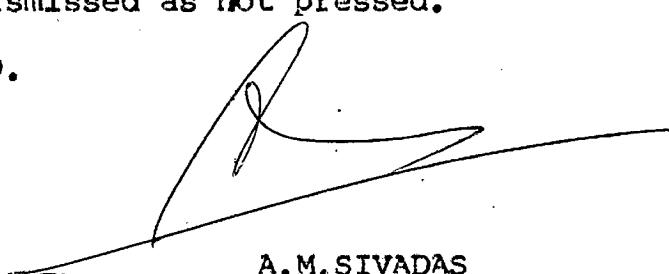
O R D E R

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

Learned counsel appearing for the applicant submitted that Original Application is not pressed. Accordingly, the original application is dismissed as not pressed.

Dated 15th September 1999.


G.RAMAKRISHNAN
ADMINISTRATIVE MEMBER


A.M. SIVADAS
JUDICIAL MEMBER

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